

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 111

IB-849/PB/2020

IA-1453/2024, IA -4971/2020, IA-6237/2023

IA- 755/2022, IA- 383/2021

IN THE MATTER OF:

M/s Sundrm Consultants Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s Three C Properties Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 12.07.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Intervenor : Adv. Sonam Sharma, Adv. Rehan Verma,

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1453/2024, IA -4971/2020, IA-6237/2023, IA- 755/2022, IA- 383/2021:

List on 18.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**